

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 1463/2017

New Delhi, this the 16th day of January, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member(J)**

1. Mukesh Kumhar (Fresh appointment)
R/o Bichhochi, Age 32 years Group – B
Tehsil – Bamanwas, Dist. – SawaiMadhopur , Rajasthan.

Presently residing at :
E-165, Ground Floor, Gandhi Vihar, Mukherjee Nagar
Delhi – 110009.

2. Pradeep Kumar Dhayal Age 36 years
Quarter No. 434, Type-III Ird, Fresh
SPG Complex, Sector – 8
Dwarka, New Delhi – 110077.

...Applicants

(By Advocate : Mr. A.C. Boxipatro)

Versus

1. Government of the National Capital Territory of Delhi
Through the Cabinet Secretary
Government of NCT of Delhi, New Secretariat Building
I.P. Estate, New Delhi – 110002

2. Delhi Subordinate Services Selection Board (DSSSB)
Through the SECRETARY
FC-18, Institutional Area, Karkardooma
{Near Railway Reservation Center}, Delhi-110092.

...Respondents

(By Advocate : Ms. Sangita Rai)

ORDER (ORAL)

Ms. Nita Chowdhury :

Both parties are present.

2. Learned counsel for applicants appears and informs that he wishes to withdraw this OA on instructions from his clients.

3. In view of the above averment, OA is dismissed as withdrawn.

**(S.N. Terdal)
Member (J)**

/anjali/

**(Nita Chowdhury)
Member (A)**